


OFFICE ORDER

Consequent upon re-designation of Sh. Nishant Sharma as Chief Judicial Magistrate at Sonipat as well as transfer of Sh. Sukhpreet Singh, the then Chief Judicial Magistrate, Sonipat, a new Recruitment Committee comprising of the following Judicial Officers is hereby constituted:-

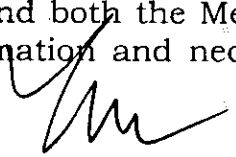
1. Dr. Daya Nand Bhardwaj, Chairman
Additional District and Sessions Judge,
Sonipat.
2. Sh. Rahul Bishnoi, Member
Civil Judge (Senior Division), Sonipat.
3. Sh. Nishant Sharma, Member
Chief Judicial Magistrate, Sonipat.

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat.

Endst. No. 6675 / Dated 23/4/19 /

Copy forwarded to the Chairman and both the Members of Recruitment Committee, Sonipat, for information and necessary action.




(Y.S. Rathor)
District and Sessions Judge,
Sonipat.

OFFICE ORDER

Consequent upon transfer of Ms. Saravpreet Kaur, Civil Judge (Junior Division)-cum-Member, Cleanliness Committee, Sonipat, a new Cleanliness Committee comprising of the following Judicial Officers is hereby constituted to oversee, upkeep, maintenance, repairs and cleanliness of Court building at Sonipat:-

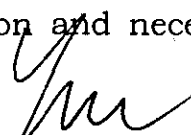
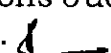
1. Sh. Ashwani Kumar, Chairman
Additional District and Sessions Judge,
Sonipat.
2. Sh. Ashok Kumar, Member
Civil Judge (Junior Division), Sonipat.
3. Ms. Harsha Sharma, Member
Civil Judge (Junior Division), Sonipat.

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6676 / Dated 23/4/19 /

Copy forwarded to the Chairman and both the Members of Cleanliness Committee, Sonipat, for information and necessary action.


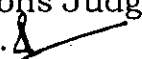

(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

OFFICE ORDER

Consequent upon re-designation of Sh. Nishant Sharma as Chief Judicial Magistrate at Sonipat as well as transfer of Sh. Sukhpreet Singh, the then Chief Judicial Magistrate, Sonipat, a new Purchase Committee comprising of the following Judicial Officers is hereby constituted to examine the rules/norms as well as quality and quantity of goods to be purchased/repared by this office as well as by the office of the Civil Judge (Senior Division), Sonipat:-

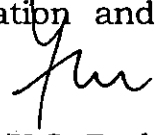

1. Sh. Rajesh Malhotra,
Additional District and Sessions Judge,
Sonipat. Chairman
2. Sh. Rahul Bishnoi,
Civil Judge (Senior Division), Sonipat. Member
3. Sh. Nishant Sharma,
Chief Judicial Magistrate, Sonipat. Member

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6677 / Dated 23/4/19 /

Copy forwarded to the Chairman and both the Members of Purchase Committee, Sonipat, for information and necessary action.




(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

OFFICE ORDER

Consequent upon transfer of Dr. Sunita Grover, the then Additional District and Sessions Judge, Sonipat, and re-designation of Sh. Nishant Sharma as Chief Judicial Magistrate at Sonipat, a new Purchase Committee for District Legal Services Authority, Sonipat, comprising of the following Judicial Officers, is hereby constituted:-

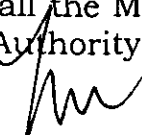

1. Dr. Daya Nand Bhardwaj, Chairman
Additional District and Sessions Judge,
Sonipat.
2. Sh. Rajesh Sharma, Member
Additional District and Sessions Judge,
Sonipat.
3. Sh. Rahul Bishnoi, Member
Civil Judge (Senior Division), Sonipat.
4. Sh. Tayyab Hussain, Member
Chief Judicial Magistrate-cum-Secretary,
District Legal Services Authority,
Sonipat.

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6679 / Dated 23/4/19 /

Copy forwarded to the Chairman and all the Members of Purchase Committee for District Legal Services Authority, Sonipat, for information and necessary action.

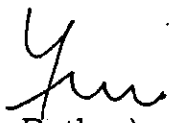


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

OFFICE ORDER

Consequent upon transfer of Sh. Vishal, the then Civil Judge (Junior Division)-cum-Member, Weeding Committee, Sonipat, a new Weeding Committee comprising of the following Judicial Officers is hereby constituted for weeding, scanning and digitization of judicial records in District Courts, Sonipat:-

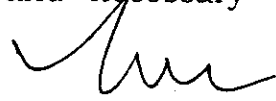

1. Sh. Ashwani Kumar, Chairman
Additional District and Sessions Judge,
Sonipat.
2. Sh. Rahul Bishnoi, Member
Civil Judge (Senior Division), Sonipat.
3. Ms. Harsha Sharma, Member
Civil Judge (Junior Division), Sonipat.

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6683 / Dated 23/4/19 /

Copy forwarded to the Chairman and both the Members of Weeding Committee, Sonipat, for information and necessary action.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

OFFICE ORDER

Consequent upon transfer of Sh. Sukhpreet Singh, Chief Judicial Magistrate, Sonipat-cum-Member, Management System Committee, Sonipat, a new Management System Committee comprising of the following Judicial/Administrative Officers is hereby constituted:-

- | | |
|---|----------|
| 1. District and Sessions Judge, Sonipat. | Chairman |
| 2. Dr. Parminder Kaur,
Additional District and Sessions Judge,
Sonipat. | Member |
| 3. Sh. Nishant Sharma,
Chief Judicial Magistrate, Sonipat. | Member |
| 4. Additional Deputy Commissioner
(General), Sonipat. | Member |
| 5. District Attorney, Sonipat. | Member |
| 6. Principal, Government Post Graduate
College, Gohana. | Member |
| 7. Sh. Ram Chander Rohilla, Advocate,
District Courts, Sonipat. | Member |

All concerned be informed accordingly.

(Y.S. Rathor)
District and Sessions Judge,
Sonipat.

Endst. No. 6684 / Dated 23/4/19 /

Copy forwarded to all the Members of Management System Committee, for information and necessary action.



(Y.S. Rathor)
District and Sessions Judge,
Sonipat.

OFFICE ORDER

Consequent upon transfer of Sh. Sukhpreet Singh, Chief Judicial Magistrate, Sonipat, a new Committee, comprising of the following Judicial Officers, is hereby constituted for disposal of unserviceable and already declared condemned store items:-

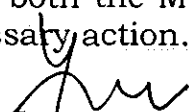

1. Sh. Rajesh Sharma, Chairman
Additional District and Sessions Judge,
Sonipat.
2. Sh. Nishant Sharma, Member
Chief Judicial Magistrate, Sonipat.
3. Sh. Ashok Kumar, Member
Civil Judge (Junior Division), Sonipat.

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6685 / Dated 23/4/19/

Copy forwarded to the Chairman and both the Members of aforesaid Committee, for information and necessary action.




(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

OFFICE ORDER

Consequent upon re-designation of Sh. Nishant Sharma as Chief Judicial Magistrate at Sonipat, transfer of Ms. Jogindri, the then Civil Judge (Junior Division), Sonipat, and in supersession of previous committee, a new Library Management Committee comprising of the following Judicial Officers is hereby constituted to examine the matters relating to Library:-

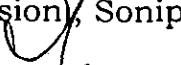
1. Sh. Desh Raj Chalia,
Additional District and Sessions Judge,
Sonipat. Chairman
2. Sh. Rahul Bishnoi,
Civil Judge (Senior Division), Sonipat. Member
3. Ms. Alka Rani,
Civil Judge (Junior Division), Sonipat. Member


All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6686 / Dated 23/4/19 /

Copy forwarded to the following:-

1. Dr. Daya Nand Bhardwaj, Additional District and Sessions Judge, Sonipat (being previous Chairman of the Library Management Committee), for information.
2. Sh. Desh Raj Chalia, Additional District and Sessions Judge, Sonipat;
3. Sh. Rahul Bishnoi, Civil Judge (Senior Division), Sonipat;
4. Ms. Alka Rani, Civil Judge (Junior Division), Sonipat, for information and necessary action. 

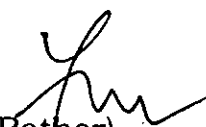

(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

OFFICE ORDER

Consequent upon transfer of Ms. Jogindri, the then Civil Judge (Junior Division), Sonipat-cum-Member, Computerization Committee, Sonipat, a new Computerization Committee comprising of the following Judicial Officers is hereby constituted:-



- | | |
|---|----------|
| 1. Sh. Rajesh Gupta,
Additional District and Sessions Judge,
Sonipat. | Chairman |
| 2. Sh. Nishant Sharma,
Chief Judicial Magistrate, Sonipat. | Member |
| 3. Sh. Vinay Kakran,
Civil Judge (Junior Division), Sonipat. | Member |

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6687 / Dated 23/4/19 /

Copy forwarded to the Chairman and both the Members of Computerization Committee, Sonipat, for information and necessary action.




(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

OFFICE ORDER

Consequent upon transfer of Sh. Sukhpreet Singh, Chief Judicial Magistrate, Sonipat, Sh. Amit Sharma, Additional Civil Judge (Senior Division), Ganaur, and Ms. Meenu, Additional Civil Judge (Senior Division), Kharkhoda, a new District Level Computer Committee comprising of the following Judicial Officers is hereby constituted:-

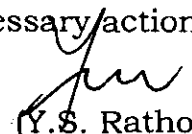

- | | |
|--|----------|
| 1. District and Sessions Judge, Sonipat. | Chairman |
| 2. Sh. Rajesh Gupta,
Additional District and Sessions Judge,
Sonipat. | Member |
| 3. Sh. Nishant Sharma,
Chief Judicial Magistrate, Sonipat. | Member |
| 4. Ms. Jogindri,
Additional Civil Judge (Senior Division),
Kharkhoda. | Member |
| 5. Sh. Sachin Yadav,
Additional Civil Judge (Senior Division),
Gohana. | Member |
| 6. Sh. Vishal,
Additional Civil Judge (Senior Division),
Ganaur. | Member |

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6688 / Dated 22/4/19

Copy forwarded to all the Members of District Level Computer Committee, for information and necessary action.




(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

OFFICE ORDER

In supersession of previous committee, a new Department Grievances Committee comprising of the following Judicial Officers is hereby constituted to deal with the grievances of the entire staff working in Sonipat Sessions Division:-



1. Sh. Rajesh Malhotra, Chairman
Additional District and Sessions Judge,
Sonipat.
2. Sh. Desh Raj Chalia, Member
Additional District and Sessions Judge,
Sonipat.
3. Sh. Rahul Bishnoi, Member
Civil Judge (Senior Division), Sonipat.

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6689 / Dated 23/4/19 /
Copy forwarded to the following:-

1. Sh. Rajesh Malhotra, Additional District and Sessions Judge, Sonipat, for information and necessary action.
2. Dr. Daya Nand Bhardwaj;
3. Sh. Ashwani Kumar, Additional District and Sessions Judges, Sonipat (being previous Chairman and Member, respectively, of the Department Grievances Committee, Sonipat), for information.
4. Sh. Rahul Bishnoi, Civil Judge (Senior Division), Sonipat, for information and necessary action.




(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

OFFICE ORDER

In supersession of previous committee, a new Committee comprising of the following Officers is hereby constituted to lookafter the unauthorized construction, if any, raised by Advocates in Judicial Complex at Sonipat:-

1. Sh. Rajesh Malhotra, Chairman
Additional District and Sessions Judge,
Sonipat.
2. Sub Division Officer (Civil), Sonipat. Member
3. Executive Engineer, PWD (B&R), Member
Provincial Division No. II, Sonipat.

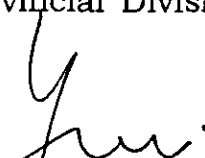

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6690 / Dated 23/4/19 /

Copy forwarded to the following:-

1. Sh. Rajesh Malhotra, Additional District and Sessions Judge, Sonipat, for information and necessary action.
2. Dr. Daya Nand Bhardwaj, Additional District and Sessions Judge, Sonipat (being previous Chairman of the aforesaid Committee), for information.
3. Sub Divisional Officer (Civil), Sonipat;
4. Executive Engineer, PWD (B&R), Provincial Division No. II, Sonipat,
for information and necessary action.




(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

OFFICE ORDER

In supersession of previous Committee, a new Committee for scrutiny of property statements furnished by the employees of Sonipat Sessions Division, comprising of the following Judicial Officers, is hereby constituted:-

1. Sh. Desh Raj Chalia, Chairman
Additional District and Sessions Judge,
Sonipat.
2. Sh. Nishant Sharma, Member
Chief Judicial Magistrate, Sonipat.
3. Sh. Ashok Kumar, Member
Civil Judge (Junior Division), Sonipat.

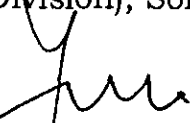

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6692 / Dated 23/4/19 /

Copy forwarded to the following:-

1. Dr. Daya Nand Bhardwaj, Additional District and Sessions Judge, Sonipat (being previous Chairman of the aforesaid Committee), for information.
2. Sh. Desh Raj Chalia, Additional District and Sessions Judge, Sonipat;
3. Sh. Nishant Sharma, Chief Judicial Magistrate, Sonipat;
4. Sh. Ashok Kumar, Civil Judge (Junior Division), Sonipat, for information and necessary action.




(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

OFFICE ORDER

Consequent upon transfer of Sh. Sukhpreet Singh, Chief Judicial Magistrate, Sonipat, a new Malkhana Case Property Disposal Committee comprising of the following Officers is hereby constituted:-

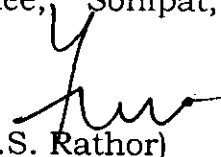
1. Dr. Daya Nand Bhardwaj, Additional District and Sessions Judge, Sonipat. Chairman
2. Sh. Rahul Bishnoi, Civil Judge (Senior Division), Sonipat. Member
3. Sh. Nishant Sharma, Chief Judicial Magistrate, Sonipat. Member
4. District Attorney, Sonipat. Member
5. Superintendent of Police, Sonipat. Member

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 

Endst. No. 6691 / Dated 23/4/19 /

Copy forwarded to the Chairman and all the Members of Malkhana Case Property Disposal Committee, Sonipat, for information and necessary action.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 